

**TABLE 20.9 : DETAILS OF REVENUE RECEIPTS : 1998-99**

(Rs. lakh)

Items	Andhra Pradesh	Arunachal Pradesh	Assam	Bihar	Goa	Gujarat	Haryana	Himachal Pradesh	Jammu & Kashmir
1	2	3	4	5	6	7	8	9	10
<b>TOTAL REVENUES (I+II)</b>	<b>1,425,950</b>	<b>92,357</b>	<b>450,654</b>	<b>927,206</b>	<b>114,725</b>	<b>1,274,274</b>	<b>547,869</b>	<b>231,193</b>	<b>450,914</b>
<b>I. TAX REVENUES (A+B)</b>	<b>1,096,954</b>	<b>28,015</b>	<b>233,189</b>	<b>711,279</b>	<b>45,433</b>	<b>925,738</b>	<b>359,966</b>	<b>129,935</b>	<b>164,865</b>
<b>A. State's own Tax Revenue (1 to 3)</b>	<b>796,137</b>	<b>1,129</b>	<b>98,256</b>	<b>267,156</b>	<b>35,721</b>	<b>761,578</b>	<b>311,962</b>	<b>57,202</b>	<b>43,660</b>
<b>1. Taxes on Income (i-ii)</b>	<b>12,167</b>	<b>-</b>	<b>15,000</b>	<b>1</b>	<b>-</b>	<b>7,533</b>	<b>-</b>	<b>-</b>	<b>-</b>
(i) Agricultural Income Tax	-	-	10,326	1	-	-	-	-	-
(ii) Taxes on Professions, Trades, Callings and Employment	12,167	-	4,674	-	-	7,533	-	-	-
<b>2. Taxes on Property and Capital transactions (i to iii)</b>	<b>60,993</b>	<b>183</b>	<b>9,561</b>	<b>29,450</b>	<b>2,061</b>	<b>57,911</b>	<b>29,842</b>	<b>2,265</b>	<b>1,540</b>
(i) Land Revenue	10,338	133	6,595	2,468	404	7,198	388	104	281
(ii) Stamps and Registration fees	49,351	50	2,966	26,982	1,657	50,623	29,454	2,161	1,210
(iii) Urban Immoveable Property Tax	1,304	-	-	-	-	90	-	-	49
<b>3. Taxes on commodities and services (i to vii)</b>	<b>722,977</b>	<b>946</b>	<b>73,695</b>	<b>237,705</b>	<b>33,660</b>	<b>696,134</b>	<b>282,120</b>	<b>54,937</b>	<b>42,120</b>
(i) Sales Tax (a to f)	525,134	28	55,040	182,185	25,422	479,584	159,938	19,656	18,028
a) State Sales Tax	471,498	28	55,040	148,498	23,106	304,993	111,570	15,019	18,028
b) Central Sales Tax	44,877	-	-	33,521	1,901	74,988	48,367	2,405	-
c) Sales Tax on Motor Spirit and Lubricants	-	-	-	-	-	98,284	-	2,232	-
d) Surcharge on Sales Tax	-1	-	-	-	243	-	-	-	-
e) Receipts of Turnover Tax	74	-	-	-	-	1	-	-	-
f) Other Receipts	8,686	-	-	166	172	1,318	1	-	-
(ii) State Excise	92,401	758	10,046	23,951	3,517	2,725	77,463	18,555	20,614
(iii) Taxes on Vehicles	69,448	101	4,083	16,496	2,445	46,021	7,139	1,748	1,814
(iv) Taxes on Goods and Passengers	77	-	2,027	5,978	383	6,214	31,581	11,511	495
(v) Taxes and Duties on Electricity	16,504	-	169	6,704	-	144,717	4,453	2,803	833
(vi) Entertainment Tax	-	-	2,330	1,983	194	6,271	1,194	65	330
(vii) Other Taxes and Duties	19,413	59	-	408	1,699	10,602	352	599	6
<b>B. Share in Central Taxes (1 to 4)</b>	<b>300,817</b>	<b>26,886</b>	<b>134,933</b>	<b>444,123</b>	<b>9,712</b>	<b>164,160</b>	<b>48,004</b>	<b>72,733</b>	<b>121,205</b>
1. Corporation Tax	-	-	-	-	-	-	-	-	-
2. Income Tax	122,726	2,465	40,362	186,459	2,610	63,949	17,949	10,062	39,041
3. Estate Duty	-	-	-	-	-	-	-	-	-
4. Union Excise Duties	178,091	24,421	94,571	257,664	7,102	100,211	30,055	62,671	82,164
<b>II. NON-TAX REVENUE (C+D)</b>	<b>328,996</b>	<b>64,342</b>	<b>217,465</b>	<b>215,927</b>	<b>69,292</b>	<b>348,536</b>	<b>187,903</b>	<b>101,258</b>	<b>286,049</b>
<b>C. State's own Non-Tax Revenue (1 to 6)</b>	<b>184,696</b>	<b>6,454</b>	<b>45,197</b>	<b>114,596</b>	<b>65,058</b>	<b>276,649</b>	<b>151,802</b>	<b>20,550</b>	<b>28,326</b>
<b>1. Interest Receipts</b>	<b>114,551</b>	<b>607</b>	<b>218</b>	<b>13,599</b>	<b>445</b>	<b>159,269</b>	<b>18,372</b>	<b>940</b>	<b>8,817</b>
<b>2. Dividends and Profits</b>	<b>942</b>	<b>3</b>	<b>2</b>	<b>-</b>	<b>44</b>	<b>2,238</b>	<b>221</b>	<b>53</b>	<b>391</b>
<b>3. General Services</b>	<b>8,937</b>	<b>1,056</b>	<b>5,811</b>	<b>10,247</b>	<b>31,437</b>	<b>36,541</b>	<b>70,605</b>	<b>3,174</b>	<b>2,412</b>
<i>of which: State lotteries</i>	-	-	-	-	31,114	-	57,307	1,464	-
<b>4. Social Services (i to viii)</b>	<b>7,409</b>	<b>165</b>	<b>913</b>	<b>7,839</b>	<b>4,767</b>	<b>10,579</b>	<b>12,825</b>	<b>4,815</b>	<b>808</b>
(i) Education, Sports, Art and Culture	2,875	77	190	2,230	148	3,090	1,902	974	67
(ii) Medical, Public Health and Family Welfare	2,356	26	355	1,485	445	3,918	1,737	370	306
(iii) Housing	122	9	125	116	19	642	109	2,903	43
(iv) Urban Development	164	-	-	1	2	521	5,929	18	-
(v) Labour and Employment	1,260	1	128	176	33	613	295	26	12
(vi) Social Security and Welfare	108	18	47	2,447	1	283	583	74	61
(vii) Water Supply and Sanitation	354	27	46	209	4,119	57	2,098	439	310
(viii) Others	170	7	22	1,175	-	1,455	172	11	9
<b>5. Fiscal Services</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>3</b>	<b>-</b>	<b>-</b>	<b>-</b>
<b>6. Economic Services (i to xvii)</b>	<b>52,857</b>	<b>4,623</b>	<b>38,253</b>	<b>82,911</b>	<b>28,365</b>	<b>68,019</b>	<b>49,779</b>	<b>11,568</b>	<b>15,898</b>
(i) Crop Husbandry	301	141	165	215	84	398	185	297	137
(ii) Animal Husbandry	275	94	35	60	54	283	258	116	336
(iii) Fisheries	162	9	157	361	22	243	94	85	41
(iv) Forestry and Wildlife	10,060	1,289	959	1,824	71	1,603	1,917	998	4,570
(v) Plantations	-	-	-	-	-	-	-	1	-
(vi) Co-operation	1,305	4	11	165	17	999	631	137	3
(vii) Other Agricultural Programmes	4	11	16	1	7	7	331	7	3
(viii) Major and Medium Irrigation projects	510	-	12	4,205	23	13,210	6,103	2	31
(ix) Minor Irrigations	255	-	7	53	16	268	8	16	47
(x) Power	4,606	1,240	-	497	25,922	16	30	55	10,393
(xi) Petroleum	-	-	30,236	-	-	1	-	-	-
(xii) Village and Small Industries	448	56	77	36	14	44	113	31	43
(xiii) Industries@	27,135	474	3,971	74,155	1,202	47,296	6,676	9,318	123
(xiv) Ports and Light Houses	1,634	-	-	-	236	-	-	-	-
(xv) Road Transport	-	545	-	820	-	2	33,003	9	-
(xvi) Tourism	3	22	36	1	76	-	64	12	22
(xvii) Others*	6,159	738	2,571	518	621	3,649	366	483	149
<b>D. Grants from the Centre (1 to 5)</b>	<b>144,300</b>	<b>57,888</b>	<b>172,268</b>	<b>101,331</b>	<b>4,234</b>	<b>71,887</b>	<b>36,101</b>	<b>80,708</b>	<b>257,723</b>
1. State Plan Schemes	64,649	47,615	119,570	56,952	2,319	32,663	12,764	64,278	211,082
<i>of which: Advance release of Plan Assistance for Natural Calamities</i>	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	8,603	502	1,959	246	205	1,424	-	709	-
3. Centrally Sponsored Schemes	55,207	4,911	18,135	9,121	980	22,261	18,627	9,525	12,485
4. NEC/ Special Plan Scheme	-	1,034	1,947	-	-	-	-	-	-
5. Non-Plan Grants (a to c)	15,841	3,826	30,657	35,012	730	15,539	4,710	6,196	34,156
a) Statutory Grants	5,068	2,958	13,485	1,158	311	3,455	761	3,730	32,168
b) Grants for relief on account of Natural Calamities	-	-	-	-	-	-	-	2,242	-
c) Others	10,773	868	17,172	33,854	419	12,084	3,949	224	1,988

See 'Notes on Tables'.

**TABLE 20.9 : DETAILS OF REVENUE RECEIPTS : 1998-99 (Contd.)**

(Rs. lakh)

Items	Karnataka	Kerala	Madhya Pradesh	Maharashtra	Manipur	Meghalaya	Mizoram	Nagaland	Orissa
1	11	12	13	14	15	16	17	18	19
<b>TOTAL REVENUES (I+II)</b>	<b>1,123,044</b>	<b>719,812</b>	<b>1,134,585</b>	<b>2,173,709</b>	<b>89,677</b>	<b>83,269</b>	<b>73,498</b>	<b>103,570</b>	<b>455,440</b>
<b>I. TAX REVENUES (A+B)</b>	<b>886,696</b>	<b>603,186</b>	<b>804,061</b>	<b>1,712,426</b>	<b>36,242</b>	<b>38,891</b>	<b>28,929</b>	<b>47,252</b>	<b>318,165</b>
<b>A. State's own Tax Revenue (1 to 3)</b>	<b>694,304</b>	<b>464,956</b>	<b>510,848</b>	<b>1,420,236</b>	<b>3,074</b>	<b>8,836</b>	<b>920</b>	<b>3,533</b>	<b>148,713</b>
<b>1. Taxes on Income (i-ii)</b>	<b>16,276</b>	<b>2,702</b>	<b>10,954</b>	<b>54,627</b>	<b>560</b>	<b>73</b>	<b>213</b>	<b>520</b>	<b>-</b>
(i) Agricultural Income Tax	4,850	2,702	-	-	-	-	-	-	-
(ii) Taxes on Professions, Trades, Callings and Employment	11,426	-	10,954	54,627	560	73	213	520	-
<b>2. Taxes on Property and Capital transactions (i to iii)</b>	<b>58,611</b>	<b>35,003</b>	<b>42,718</b>	<b>172,033</b>	<b>157</b>	<b>260</b>	<b>113</b>	<b>383</b>	<b>14,616</b>
(i) Land Revenue	3,800	3,272	2,697	11,246	34	32	104	10	5,857
(ii) Stamps and Registration fees	54,811	30,115	40,020	160,787	123	228	9	373	8,759
(iii) Urban Immovable Property Tax	-	1,616	1	-	-	-	-	-	-
<b>3. Taxes on commodities and services (i to vii)</b>	<b>619,417</b>	<b>427,251</b>	<b>457,176</b>	<b>1,193,576</b>	<b>2,357</b>	<b>8,503</b>	<b>594</b>	<b>2,630</b>	<b>134,097</b>
(i) Sales Tax (a to f)	426,517	336,662	229,748	806,661	1,942	4,592	287	2,004	97,109
a) State Sales Tax	381,668	309,185	183,948	495,335	1,942	902	-	2,004	97,109
b) Central Sales Tax	44,849	27,366	45,306	133,488	-	2,857	-	-	-
c) Sales Tax on Motor Spirit and Lubricants	-	-	-	168,653	-	833	-	-	-
d) Surcharge on Sales Tax	-	-	-	17	-	-	-	-	-
e) Receipts of Turnover Tax	-	-	-	-	-	-	-	-	-
f) Other Receipts	-	111	494	9,168	-	-	287	-	-
(ii) State Excise	100,519	52,962	96,540	174,874	183	3,269	90	210	10,967
(iii) Taxes on Vehicles	38,680	32,331	38,226	63,695	111	290	154	400	14,318
(iv) Taxes on Goods and Passengers	27,313	1	41,301	28,102	32	139	34	-	1
(v) Taxes and Duties on Electricity	14,025	3,906	48,881	71,123	-	78	-	-	11,013
(vi) Entertainment Tax	5,627	2	1,795	16,079	-	81	-	-	689
(vii) Other Taxes and Duties	6,736	1,387	685	33,042	89	54	29	16	-
<b>B. Share in Central Taxes (1 to 4)</b>	<b>192,392</b>	<b>138,230</b>	<b>293,213</b>	<b>292,190</b>	<b>33,168</b>	<b>30,055</b>	<b>28,009</b>	<b>43,719</b>	<b>169,452</b>
1. Corporation Tax	-	-	-	-	-	-	-	-	-
2. Income Tax	77,405	56,180	120,189	140,946	4,088	4,103	2,160	2,624	68,169
3. Estate Duty	-	-	-	-	-	-	-	-	-
4. Union Excise Duties	114,987	82,050	173,024	151,244	29,080	25,952	25,849	41,095	101,283
<b>II. NON-TAX REVENUE (C+D)</b>	<b>236,348</b>	<b>116,626</b>	<b>330,524</b>	<b>461,283</b>	<b>53,435</b>	<b>44,378</b>	<b>44,569</b>	<b>56,318</b>	<b>137,275</b>
<b>C. State's own Non-Tax Revenue (1 to 6)</b>	<b>146,992</b>	<b>55,766</b>	<b>178,199</b>	<b>357,270</b>	<b>3,152</b>	<b>5,146</b>	<b>3,616</b>	<b>4,492</b>	<b>55,749</b>
<b>1. Interest Receipts</b>	<b>66,974</b>	<b>7,095</b>	<b>14,748</b>	<b>165,389</b>	<b>82</b>	<b>598</b>	<b>61</b>	<b>245</b>	<b>1,962</b>
<b>2. Dividends and Profits</b>	<b>627</b>	<b>713</b>	<b>100</b>	<b>601</b>	<b>-</b>	<b>3</b>	<b>-</b>	<b>-</b>	<b>28</b>
<b>3. General Services</b>	<b>12,711</b>	<b>18,567</b>	<b>11,078</b>	<b>28,239</b>	<b>1,407</b>	<b>863</b>	<b>1,697</b>	<b>1,308</b>	<b>5,336</b>
of which: State lotteries	5,004	11,231	-	2,893	-	-	682	-	-
<b>4. Social Services (i to viii)</b>	<b>10,945</b>	<b>6,614</b>	<b>6,779</b>	<b>26,396</b>	<b>135</b>	<b>115</b>	<b>262</b>	<b>136</b>	<b>4,202</b>
(i) Education, Sports, Art and Culture	1,727	3,534	1,096	3,612	42	35	28	24	1,249
(ii) Medical, Public Health and Family Welfare	3,416	2,151	1,126	8,375	16	32	15	9	814
(iii) Housing	807	125	431	1,784	26	18	29	36	719
(iv) Urban Development	80	296	102	1,116	-	2	-	-	7
(v) Labour and Employment	595	370	476	2,484	1	1	-	5	86
(vi) Social Security and Welfare	3,862	6	683	2,495	2	5	21	3	27
(vii) Water Supply and Sanitation	295	86	881	1,176	44	14	167	58	1,220
(viii) Others	163	46	1,984	5,354	4	8	2	1	80
<b>5. Fiscal Services</b>	<b>-</b>	<b>-</b>	<b>1</b>	<b>4</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>1</b>
<b>6. Economic Services (i to xvii)</b>	<b>55,735</b>	<b>22,777</b>	<b>145,493</b>	<b>136,641</b>	<b>1,528</b>	<b>3,567</b>	<b>1,596</b>	<b>2,803</b>	<b>44,220</b>
(i) Crop Husbandry	881	1,581	957	1,298	13	172	82	12	428
(ii) Animal Husbandry	356	571	192	506	13	73	47	14	102
(iii) Fisheries	648	148	136	250	6	5	3	2	121
(iv) Forestry and Wildlife	10,735	12,103	50,760	13,031	71	464	109	300	8,730
(v) Plantations	1	-	-	-	-	-	-	-	-
(vi) Co-operation	1,367	1,908	1,764	4,349	5	1	35	1	98
(vii) Other Agricultural Programmes	23	1	263	46	7	63	7	1	124
(viii) Major and Medium Irrigation projects	1,845	671	3,735	3,365	19	-	-	-	1,117
(ix) Minor Irrigations	239	48	528	1,985	-	6	1	1	244
(x) Power	6,978	-	1	7,551	1,304	-	862	2,079	187
(xi) Petroleum	-	-	-	2	-	-	1	-	-
(xii) Village and Small Industries	2,400	520	524	839	12	18	12	2	76
(xiii) Industries@	11,238	672	80,983	25,693	30	2,367	170	1	31,410
(xiv) Ports and Light Houses	148	97	-	-	-	-	-	-	208
(xv) Road Transport	-	-	-	2	-	3	181	372	-
(xvi) Tourism	253	151	51	-	1	1	18	4	20
(xvii) Others*	18,623	4,306	5,599	77,724	47	394	68	14	1,355
<b>D. Grants from the Centre (1 to 5)</b>	<b>89,356</b>	<b>60,860</b>	<b>152,325</b>	<b>104,013</b>	<b>50,283</b>	<b>39,232</b>	<b>40,953</b>	<b>51,826</b>	<b>81,526</b>
1. State Plan Schemes	38,330	21,498	37,860	42,281	37,423	30,439	30,028	32,833	45,624
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	8,263	2,350	18,707	5,129	4,845	394	8,455	11,012	3,972
3. Centrally Sponsored Schemes	32,243	22,290	76,338	41,756	468	4,592	-	-	25,144
4. NEC/ Special Plan Scheme	-	5,645	-	-	663	498	-	306	-
5. Non-Plan Grants (a to c)	10,520	9,077	19,420	14,847	6,884	3,309	2,470	7,675	6,786
a) Statutory Grants	1,533	1,515	2,615	6,687	3,658	1,851	1,755	3,006	2,477
b) Grants for relief on account of Natural Calamities	8,479	-	4,249	5,673	-	-	105	-	4,028
c) Others	508	7,562	12,556	2,487	3,226	1,458	610	4,669	281

**TABLE 20.9 : DETAILS OF REVENUE RECEIPTS : 1998-99 (Concl'd.)**

(Rs. lakh)

Items	Punjab	Rajasthan	Sikkim	Tamil Nadu	Tripura	Uttar Pradesh	West Bengal	NCT Delhi	All States
1	20	21	22	23	24	25	26	27	28
<b>TOTAL REVENUES (I+II)</b>	<b>575,564</b>	<b>857,928</b>	<b>144,066</b>	<b>1,426,083</b>	<b>126,835</b>	<b>1,737,869</b>	<b>938,671</b>	<b>366,012</b>	<b>17,644,774</b>
<b>I. TAX REVENUES (A+B)</b>	<b>384,964</b>	<b>590,363</b>	<b>13,896</b>	<b>1,203,428</b>	<b>54,115</b>	<b>1,368,123</b>	<b>746,660</b>	<b>308,878</b>	<b>12,841,649</b>
<b>A. State's own Tax Revenue (1 to 3)</b>	<b>326,248</b>	<b>393,935</b>	<b>2,843</b>	<b>962,530</b>	<b>8,413</b>	<b>791,011</b>	<b>477,446</b>	<b>308,878</b>	<b>8,899,525</b>
<b>1. Taxes on Income (i-ii)</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>3,853</b>	<b>650</b>	<b>1,377</b>	<b>15,586</b>	<b>-</b>	<b>142,092</b>
(i) Agricultural Income Tax	-	-	-	3,853	64	734	1,586	-	24,116
(ii) Taxes on Professions, Trades, Callings and Employment	-	-	-	-	586	643	14,000	-	117,976
<b>2. Taxes on Property and Capital transactions (i to iii)</b>	<b>26,102</b>	<b>39,562</b>	<b>63</b>	<b>71,500</b>	<b>818</b>	<b>112,013</b>	<b>70,064</b>	<b>15,102</b>	<b>852,924</b>
(i) Land Revenue	290	3,327	12	2,829	337	8,834	32,537	1	103,128
(ii) Stamps and Registration fees	25,812	34,437	51	67,252	481	103,178	37,218	15,101	743,209
(iii) Urban Immovable Property Tax	-	1,798	-	1,419	-	1	309	-	6,587
<b>3. Taxes on commodities and services (i to vii)</b>	<b>300,146</b>	<b>354,373</b>	<b>2,780</b>	<b>887,177</b>	<b>6,945</b>	<b>677,621</b>	<b>391,796</b>	<b>293,776</b>	<b>7,904,509</b>
(i) Sales Tax (a to f)	148,966	205,867	1,306	611,294	4,770	445,767	311,797	211,297	5,311,601
a) State Sales Tax	107,656	192,430	1,306	539,658	4,770	319,564	281,522	211,297	4,278,076
b) Central Sales Tax	25,972	13,425	-	71,445	-	18,225	28,375	-	617,367
c) Sales Tax on Motor Spirit and Lubricants	15,338	-	-	-	-	100,876	-	-	386,216
d) Surcharge on Sales Tax	-	-	-	-	-	-	1,887	-	2,146
e) Receipts of Turnover Tax	-	-	-	-	-	-	2	-	77
f) Other Receipts	-	12	-	191	-	7,102	11	-	27,719
(ii) State Excise	120,427	99,003	1,186	170,981	1,700	163,134	40,004	52,611	1,338,690
(iii) Taxes on Vehicles	26,672	36,436	151	51,814	351	21,130	15,807	12,539	502,400
(iv) Taxes on Goods and Passengers	-	-	-	18,276	-	23,818	1	631	197,915
(v) Taxes and Duties on Electricity	3,190	9,187	-	17,883	1	10,085	11,736	-	377,291
(vi) Entertainment Tax	475	2,215	-	9,198	70	13,187	4,181	-	65,966
(vii) Other Taxes and Duties	416	1,665	137	7,731	53	500	8,270	16,698	110,646
<b>B. Share in Central Taxes (1 to 4)</b>	<b>58,716</b>	<b>196,428</b>	<b>11,053</b>	<b>240,898</b>	<b>45,702</b>	<b>577,112</b>	<b>269,214</b>	<b>-</b>	<b>3,942,124</b>
1. Corporation Tax	-	-	-	-	-	-	-	-	-
2. Income Tax	21,182	80,479	1,832	96,223	5,480	258,344	108,315	-	1,533,342
3. Estate Duty	-	-	-	-	-	220	-	-	220
4. Union Excise Duties	37,534	115,949	9,221	144,675	40,222	318,548	160,899	-	2,408,562
<b>II. NON-TAX REVENUE (C+D)</b>	<b>190,600</b>	<b>267,565</b>	<b>130,170</b>	<b>222,655</b>	<b>72,720</b>	<b>369,746</b>	<b>192,011</b>	<b>57,134</b>	<b>4,803,125</b>
<b>C. State's own Non-Tax Revenue (1 to 6)</b>	<b>150,735</b>	<b>135,339</b>	<b>102,092</b>	<b>115,670</b>	<b>4,483</b>	<b>147,506</b>	<b>38,450</b>	<b>18,796</b>	<b>2,416,781</b>
<b>1. Interest Receipts</b>	<b>10,486</b>	<b>62,879</b>	<b>26</b>	<b>38,495</b>	<b>360</b>	<b>42,799</b>	<b>4,864</b>	<b>13,901</b>	<b>747,782</b>
<b>2. Dividends and Profits</b>	<b>149</b>	<b>800</b>	<b>123</b>	<b>2,429</b>	<b>-</b>	<b>619</b>	<b>44</b>	<b>482</b>	<b>10,612</b>
<b>3. General Services</b>	<b>106,928</b>	<b>14,564</b>	<b>99,913</b>	<b>18,681</b>	<b>858</b>	<b>33,343</b>	<b>13,305</b>	<b>2,666</b>	<b>541,684</b>
of which: State lotteries	1,422	515	-	5,355	-	-	1,785	-	118,772
<b>4. Social Services (i to viii)</b>	<b>5,103</b>	<b>15,877</b>	<b>95</b>	<b>20,094</b>	<b>246</b>	<b>22,177</b>	<b>6,903</b>	<b>1,026</b>	<b>177,225</b>
(i) Education, Sports, Art and Culture	881	819	11	3,829	34	10,134	567	250	39,425
(ii) Medical, Public Health and Family Welfare	1,559	1,496	42	6,330	69	4,381	3,545	398	44,772
(iii) Housing	145	242	15	1,837	16	331	729	152	11,530
(iv) Urban Development	214	54	-	42	-	4	107	-	8,659
(v) Labour and Employment	272	183	2	1,851	7	1,240	109	90	10,316
(vi) Social Security and Welfare	1,002	131	1	5,370	49	1,716	633	94	19,722
(vii) Water Supply and Sanitation	962	12,161	15	315	63	15	117	-	25,248
(viii) Others	68	791	9	520	8	4,356	1,096	42	17,553
<b>5. Fiscal Services</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>2</b>	<b>-</b>	<b>428</b>	<b>-</b>	<b>-</b>	<b>439</b>
<b>6. Economic Services (i to xvii)</b>	<b>28,069</b>	<b>41,219</b>	<b>1,935</b>	<b>35,969</b>	<b>3,019</b>	<b>48,140</b>	<b>13,334</b>	<b>721</b>	<b>939,039</b>
(i) Crop Husbandry	536	332	21	7,348	157	1,753	337	37	17,868
(ii) Animal Husbandry	192	317	14	627	48	677	403	29	5,692
(iii) Fisheries	166	526	-	143	17	172	250	17	3,784
(iv) Forestry and Wildlife	652	1,791	160	6,400	195	12,591	1,921	3	143,307
(v) Plantations	-	-	222	-	-	-	101	-	325
(vi) Co-operation	465	527	1	2,224	2	462	375	9	16,865
(vii) Other Agricultural Programmes	1,472	823	-	1,872	-	287	15	1	5,392
(viii) Major and Medium Irrigation projects	1,628	2,340	-	825	-	4,913	294	83	44,931
(ix) Minor Irrigations	11	1,847	-	246	4	3,509	651	2	9,992
(x) Power	-	-	644	4	1,991	4	2	-	64,366
(xi) Petroleum	-	183	-	-	-	-	-	-	30,423
(xii) Village and Small Industries	226	107	50	964	39	120	86	314	7,171
(xiii) Industries@	353	30,480	17	10,111	332	15,040	1,411	13	380,671
(xiv) Ports and Light Houses	-	-	-	-	-	-	3	-	2,326
(xv) Road Transport	21,472	367	749	-	-	99	3	-	57,627
(xvi) Tourism	-	238	39	106	14	421	168	-	1,721
(xvii) Others*	896	1,341	18	5,099	220	8,092	7,314	213	146,578
<b>D. Grants from the Centre (1 to 5)</b>	<b>39,865</b>	<b>132,226</b>	<b>28,078</b>	<b>106,985</b>	<b>68,237</b>	<b>222,240</b>	<b>153,561</b>	<b>38,338</b>	<b>2,386,344</b>
1. State Plan Schemes	13,913	39,608	28,078	39,427	47,021	121,719	70,390	38,338	1,326,702
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	1,623	5,202	-	4,757	1,751	12,560	5,380	-	108,048
3. Centrally Sponsored Schemes	15,159	54,182	-	46,576	10,623	69,564	42,720	-	592,907
4. NEC/ Special Plan Scheme	-	-	-	-	859	-	-	-	10,952
5. Non-Plan Grants (a to c)	9,170	33,234	-	16,225	7,983	18,397	35,071	-	347,735
a) Statutory Grants	9,170	12,460	-	2,855	3,009	7,567	18,773	-	142,025
b) Grants for relief on account of Natural Calamities	-	17,090	-	4,937	374	10,407	3,202	-	60,786
c) Others	-	3,684	-	8,433	4,600	423	13,096	-	144,924